

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:373

ANSWERED ON:02.08.2011

MISSING CHILDREN

Abdulrahman Shri ;Bais Shri Ramesh;Manjhi Shri Hari;Singh Shri Radha Mohan;Thomas Shri P. T.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of children who went missing during each of the last three years, gender-wise and State-wise;
- (b) the number of Anti Human Trafficking Units functioning in the country, State-wise;
- (c) the number of children rescued by these units during the said period, Statewise;
- (d) whether the Government has any proposal to amend the relevant law for awarding severe punishment to persons involved in human trafficking in consultation with the Ministry of Law and Justice;
- (e) if so, the details thereof;
- (f) whether various NGOs are assisting the State Police to check cases of trafficking and missing/kidnapping of children in the country; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): As per statistics compiled by National Crime Records Bureau (NCRB), the total number of missing children during the period 2008, 2009 and 2010 are 60927, 61541 and 62137 respectively. State / UT wise details of missing children is at Annexure I.

(b) & (c): The Ministry of Home Affairs has released funds to the tune of Rs.8.72 crores to all the states for establishment of 115 Anti Human Trafficking Units during the year 2010-11 (Annexure II) and states have identified districts for establishment of these units. The information regarding rescue of children is not maintained centrally.

(d): No, Madam.

(e): Does not arise.

(f) & (g): Yes, under the comprehensive scheme of Ministry of Home Affairs regarding AHTUs and Training of Trainers (ToTs), States Governments have been requested to take assistance of the prominent and reputed NGOs who are working in the field of Human Trafficking.